

PATNA HIGH COURT, PATNA
NOTIFICATION

Dated: 06.09.2019

No. 297 A: Hon'ble the Chief Justice has been pleased to transfer Sri Pradeep Kumar Malik, District and Sessions Judge, Katihar as Officer on Special Duty in the Establishment of the Patna High Court, Patna with immediate effect.

**By order of the Hon'ble
the Chief Justice
Sd/- B. B. Pathak
Registrar General**

Memo. No. 72651-72672

Dated, Patna the 06.09.2019

Copy forwarded to the Secretary to the Govt. of Bihar, General Administration Department, Patna/ Secretary to the Govt. of Bihar, Law Department, Patna/ A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna/ Under Secretary, Personal claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna/ Registrar (Vigilance), Patna High Court, Patna/ Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/C Registrar (IT)-cum-C.P.C., Patna High Court, Patna/ I/C Registrar (Establishment), Patna High Court, Patna/ Joint Registrar -cum- P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna/ Section Officer, Accounts (Establishment), Patna High Court, Patna/ Section Officer, Accounts (General), Patna High Court, Patna /Section Officer, J.O.S.R.R, Patna High Court, Patna/ Section Officer, Monitoring Cell II, Patna High Court, Patna/ Section Officer, Computer Cell, Patna High Court, Patna/ Court Officer, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna/ Member Secretary, Bihar State Legal Services Authority, Patna/ Director, Bihar Judicial academy, Gaighat, Patna/ Sri Pradeep Kumar Malik, District and Sessions Judge, Katihar/ District and Sessions Judge, Katihar/ Sri Shailendra Kumar Pandey, Principal Judge, Family Court, Purnea/ District and Sessions Judge, Purnea for information.

(Sri Pradeep Kumar Malik is directed to make over charge of his office at Katihar immediately and join his new assignment at Patna High Court, Patna soon thereafter.)

[Sri Shailendra Kumar Pandey is directed to hand over charge of his office at Purnea immediately and join his new assignment at Katihar soon thereafter in view Court's notification no. 236A dated 05.07.2019]

(-) For Sri Pradeep Kumar Malik only

[-] For Sri Shailendra Kumar Pandey only


Registrar General